

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/160/ (IB)/2017  
NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD  
NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	K.D. Navin Balaji	Advocate for Petitioner	K.D.
2.	T.V. Sekar	Advocate for Respondent	T.V. Sekar

ORDER

Counsel representing both the parties are present. Time extended at request of both the counsel for submitting arguments. Put up on 02.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)